

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SHOWLIN NETWORK MARKETING PVT. LTD.

1.	NAME OF CORPORATE DEBTOR	E-GLOBAL TRADING LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	05/09/2011
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	ROC, MUMBAI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U51102MH2011PLC221518
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	REGISTERED OFFICE: SUIT NO. 903, BUSINESS SUITS 9, S.V. ROAD, SANTACRUZ WEST, MUMBAI CITY, MUMBAI 400054
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	15/9/2023
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	15/9/2023 (Certified copy recd. On 04/10/2023)
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	PARESH CHANDULAL MEHTA 13B, NIRMAL SOCIETY, PANDURANG WADI, DOMBIVALI EAST PIN 421201 Email: pareshmehta5959@gmail.com MOBILE: 7021008921 REG. NO.: IBBI/IPA-003/IP-N00099/2017-2018/11008
9.	LAST DATE FOR SUBMISSION OF CLAIMS	08 November, 2023

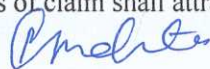
Notice is hereby given that the Hon'ble National Company Law Tribunal, MUMBAI has ordered the commencement of liquidation of the E G- GLOBAL TRADING LIMITED on 15/9/2023

The stakeholders of E-GLOBAL TRADING LTD. are hereby called upon to submit a proof of their claims, on or before 08 OCTOBER, 2023 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Date and Place: 07-10-2023 DOMBIVALI